

(b) if so, the reasons therefor; and

(c) what remedial action has been taken to rectify this?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):

(a) There are no standing Interview Boards in any of the four regional offices of the Commission including the one at Madras. Boards are set up as and when the need for selecting candidates by interview arises and their constitution demands upon the nature of the post involved. Whenever a board is required to be set up efforts are made to associate a person belonging to Scheduled Castes/Scheduled Tribes with it. In the case of the Madras Regional Office, a person belonging to a Scheduled Caste was associated with the Interview Board constituted for selection of Court Clerk.

(b) Does not arise.

(c) Attempts shall be made to associate a member belonging to Scheduled Castes/Tribes whenever feasible.

Raising Manipur Regiment

5353. **SHRI NAGANGOM MOHENDRA:** Will the Minister of DEFENCE be pleased to state:

(a) whether Government are contemplating to raise a Manipur Regiment in Manipur;

(b) if so, when; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) No, Sir.

(b) Does not arise.

(c) The Policy of the Government is not to raise any new regiment/unit in the name of any class, caste, religion or region.

Representation from Beacon Civilian Employees Union

5354. **SHRI DAYA RAM SHAKYA:** Will the Minister of DEFENCE be pleased to state:

(a) has he received telegram/representation from the Beacon Civilian Employees Union, Pathankot—regarding termination of services of ten casual labourers serving with 1326 Base Depot Pathankot having one to ten years service at their credit; and

(b) if so, what action has so far been taken on the above representation?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) An unsigned post copy of a telegram on the subject was received from a self-styled "Beacon Civilian Employees Union, Pathankot", which is neither recognised nor apparently lawful.

(b) The position is that ten casual labourers were not re-mustered due to reduction in the workload of the Base Depot, which is in accordance with the nature and terms of their employment. As such, it is not proposed to take any further action.

Development of Poladpur and Mahad Talukas under Western Ghat Development Scheme

5355. **SHRI BAPUSAHEB PARULKAR:** Will the Minister of PLANNING be pleased to state:

(a) whether Poladpur and Mahad Talukas in Collaba district of Maharashtra were surveyed by the officers of the Central Government for the purposes of their development under the Western Ghat Development Scheme;

(b) whether the report has been received and details thereof; and

(c) what steps Government propose to take in the matter?

THE MINISTER OF PLANNING (SHRI N. D. TIWARI): (a) Polad-